

(ख) इस अवधि के दौरान खण्डसारी एककों को उत्पादनशुल्क में छूट न देने के क्या कारण हैं ?

वित्त मंत्रालय में राज्य मंत्री, (श्री सतीश प्रसन्न) : (क) महोदय, खुली बिक्री की चीनी पर 17-1/2% छूट देने के कारण 28-2-78 तक लगभग 21.7 करोड़ रुपये के राजस्व की हानि हुई है।

(ख) बैक्यूम पैन चीनी की छूट मंजूर करने के समय से सरकार स्थिति पर निगरानी रखें हुए हैं। उसके परिणामतः 4-2-78 से खंडसारी चीनी पर शुल्क की दर मूल्यानुसार 15% से घटा कर मूल्यानुसार 7-1/2 % कर दी गयी है। निश्चित लेवी योजना के अंतर्गत कार्य करने वाले कारखानों के लिए निश्चित शुल्क की साप्ताहिक दरों में 8-2-78 को शुरू होने वाले सप्ताह से उपयुक्त कटौती भी की गयी है।

Wage revision of Bank Employees

1515. SHRI CHITTA BASU:
SHRIMATI PARVATHI
KRISHNAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the bank employees are agitating for the wage revision;

(b) if so, whether Government propose to bring about a negotiated settlement of the issue through tripartite negotiating machinery; and

(c) if so, steps taken in this direction and the result thereof?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (c). Chief Labour Commissioner (Central) has initiated conciliation proceedings under the Industrial Disputes Act on

the demand put forth by the bank employees for a wage revision. The conciliation proceedings have not yet been concluded.

Steps to meet growing agitation of Workers for increase in wages and bonus

1516. SHRI MRINAL GORE: Will the Minister of FINANCE be pleased to state:

(a) whether the work of the Bhoothalingam Committee has been completed;

(b) whether Government propose to issue an interim report; and

(c) if not, what steps have been taken to meet the growing agitation of workers for increase in wages and bonus?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) No, Sir.

(b) An interim report has not been called for.

(c) Government have made it clear that the appointment of the Bhoothalingam Committee does not mean that it wants to have a wage freeze and there could be no negotiation on the matter with labour. On the contrary, the Government would like to formulate a policy which will be beneficial to all. Government recognise the need to discuss with Central Trade Union organisations before finalising any policy.

Percentage of Palm Oil in Vanaspati

1517. SHRI BALASAHEB VIKHE PATIL: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether he is aware that Indian Vanaspati Producers' Association and Oil Technologists' Association of India have recommended to increase the present percentage of Palm Oil in Vanaspati from 20 per cent to 40 per cent; and